

28/10/92
order/Judgement despatched
to Applicant, Respondent (s)
on 5/11/92

[Signature]
12/11/92

C.P. No. 4/93 for
order, filed on
11-1-93.
over,
81

7
Per Tribunal Date: 11-1-93
Applicant in person by None
Advocate / Respondent by None
Council. Due to riot situation in By
The matter adjourned to 22-1-93
for orders on CP

[Signature] Dy. Registrar

Dated = 22-1-93

Shri E-K. Thomas for the
applicant. Shri J-G. Sawant for
the respondents.

Shri Sawant is granted
four weeks' time to file a reply.
List on 18-2-93.

[Signature]
(S-K. Dhawan)
VC

Per Tribunal Date: 12/5/93
Applicant in person by Ek Thomas
Advocate / Respondent by JGSawant
Council for want of time
The matter adjourned to 18/2/93
for orders on CP

[Signature] Dy. Registrar